

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 159 OF 2019**

**Dated: 3rd October, 2019**

**Present:**  
**Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)**

**In the matter of:**

**NLC India Ltd**

**.... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ranjitha Ramachandran  
Anushree Bardhan  
Poorva Saigal  
Shubham Arya

Counsel for the Respondent(s) : Vaishnavi for R2 (Proxy counsel)

**ORDER**

Objections of Respondents shall be filed within six weeks. Thereafter,  
rejoinder shall be filed within three weeks.

List the matter on **16.01.2020.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK